

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Cibi Vishnu T.V.P. Sai Vihari	Counsel for Petitioner	T.V.P. Sai Vil
(2)	M/s. K. Sumathi R2 & 3 (Mrs. G. Shanthi Meenakshi for Ms. K. Sumathi)	Counsel for R2 & R3	887

ORDER

Shri T.V.P.Sai Vihari, counsel for petitioner present. Ms. G Shanti Meenakshi, counsel for R2 & R3 present and sought time for submitting sur rejoinder. Time extended at request. Put up on **15.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)